

**IN THE HIGH COURT OF BOMBAY AT GOA**

***LD-VC-CRI-12-2020***

Narayan G. Waingankar ... Petitioner.

Versus

Laxmi N. Waingankar ... Respondent.

Shri Jatin Ramaiya, Advocate for the Petitioner.

Shri R. Gawas, Advocate for the Respondent.

**Coram : Nutan D. Sardesai. J.**

**Dated : 16<sup>th</sup> July, 2020**

P.C.:

Shri Jatin Ramaiya, learned Advocate submits on the basis of instructions that his party is willing to deposit ₹ 5000/- per month with effect from 10.08.2020 for three months.

2. Shri R. Gawas, learned Advocate submits that he would file his reply on proper verification by Monday latest of which a copy has been furnished to the learned Advocate for the petitioner.

3. Both the learned Advocates submit that they are willing to go for mediation. Refer the file for mediation before the learned Member Secretary, Goa State Legal Services Authority.

**Nutan D. Sardesai, J.**

MF/-